## NOTICE

It is brought to the attention of the High Court Administration that some calls are being made in the name of the Hon'ble Judges of the High Court demanding money. It is also brought to the attention that text messages/links are being sent/shared/circulated involving Judicial Officers working under control of the Bombay High Court. It seems that some unknown persons are making these calls and sending text messages/links portraying fake identity involving names of the Hon'ble Judges of the Bombay High Court and Judicial Officers working under supervision and control of the Bombay High Court. Such instances may be reported to iurisdictional police stations. Although High the Court Administration is independently initiating action against such miscreants and also taking this matter to law enforcement agencies, as a matter of caution and to avoid any loss to any individual, by this notice everyone is being informed that if any such calls, text messages/links are received, apart from not responding such calls, text messages/links, the same may be informed to the Nodal Officer Shri Rajendra T Virkar on his email rajvirkar@yahoo.com and/or cell phone No. 9821281445

> Registrar General Bombay High Court.